

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**IN THE MATTER OF** : Kapil Agencies  
Vs  
Harsha Exito Engineering Pvt. Ltd.

**MAIN PETITION NUMBER** : IBA/471/2020  
**(IA/MA) APPLICATION NUMBERS**

IA/426(CHE)/2024

---

**ORDER**

Present: Shri. T. Dhanasekaran, Ld. Counsel for the Applicant.

None for the Respondent.

Despite time and opportunity given, the Respondent has not filed the reply.

Right of the Respondent to file the reply is closed.

Arguments on the application heard.

List the application on **31.05.2024** for clarifications, if any.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs